

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-715(ND)2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.07.2018.**

**NAME OF THE COMPANY: M/s. Alert Security and Allied Service V/s. Neo
Aid Communication (India) Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Aditya Sinha and Mrs. Udit Mehra
Advocates for the Corporate Debtor

ORDER

Mr. Aditya Sinha and Mrs. Udit Mehra Advocates have put
in appearance on behalf of the Corporate Debtor. No reply is being filed by
them and admit the liability qua the Operational Creditor. In view of the same,
this petition stands Admitted, be followed by orders.

Reserved for orders.


(Ina Malhotra)
(Member (J))